

(4)

pt dated 21/2/95

The matter taken out

from S.O. 1084.

Fixed for final hearing
on 6/6/95. 98542 notice
to parties.

Notices issued to
Applicant/respondents on
11/3/95.

Gali
24/5.

Guinval
21/2/95
Dy. Registrar

Dated: 6.6.95 SI. No. 14

None for the applicant.
Shri S.C. Dhawan for the
respondents.

The OA. is dismissed
in default of appearance of
the applicant. No order as to
costs.

m.j.

(P. P. Srivastava)
M(A)

(H. S. Deshpande)
M(C)

Order/Judgement despatched
to Applicant & respondents (S)
on 10/3/95

19/7/95